

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 55/2010

Date of Order: 02.11.2010

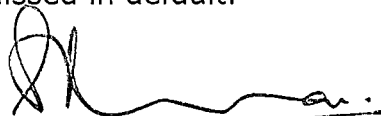
None present for the applicant.

Mr. Govind Suthar, proxy counsel for

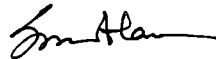
Mr. Manoj Bhandari, counsel for respondents.

In spite of repeated calls, neither the applicant nor his lawyer appeared in the case. It appears that for the last few dates, no one is appearing on behalf of the applicant, which shows that the applicant has lost his interest in prosecuting this case.

Considering the above fact, this Original Application is dismissed in default.



[Sudhir Kumar]
Administrative Member



[Justice S.M.M. Alam]
Judicial Member

nlk

R/S
Gaw
8/11

दिनांक 17/11/16 के आदेशानुसार
मेरी उपस्थिति में दिनांक 17/11/16
को भाग-II के भाग-III तक निरूपित ।

उपस्थित अधिकारी
कोन्सीप उपायुक्त अधिकारी
जोधपुर न्यायपीठ, जोधपुर